

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

FULL BENCH REFERENCE NOTICE

**THERE WILL BE A FULL BENCH REFERENCE ON 6TH OCTOBER, 2017 AT 10.25 AM
IN COURT NO. 1, PRINCIPAL BENCH, NGT ON RETIREMENT OF
HON'BLE MR. RANJAN CHATTERJEE, EXPERT MEMBER, NGT**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2**

Date : 6th October, 2017
Time : 11.15 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 237(THC)/2013 (M.A. No. 325/2016, M.A. No. 811/2017, M.A. No. 841/2017 & M.A. No. 1191/2017)	Court on its own Motion Vs. State of H.P. & Ors.	Ms. Bhakti Pasrija Sethi, Adv. for Applicant Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for H.P. Ms. Panchajanya Batra Singh, Adv. for R-7 Ms. Priya Puri, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. for PNGRB Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi, Adv. Mr. Vivek Kohli, Adv. Mr. Pradeep Mishra, Adv. Mr. G. D. Verma, Sr. Adv. Mr. Anjani Kumar Mishra, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Ajay Marwah, Adv. for HPPCB Mr. Sanjeev Nagar, Adv. for GAIL Gas Ltd.
2.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr. Abhimanyu Rathore, Adv. in person Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for H.P. Ms. Panchajanyabatra Singh, Adv. for R-5 Mr. Ajay Marwah, Adv. for HPPCB

3.	Original Application No. 119/2014 (CZ)	Srikant Kate Vs. State of M.P. & Ors.	Mr. Prashant Shukla, Adv. for Applicant Ms. Madhvi Divan, Adv. for Indian Newspaper Society Mr. V. K. Shukla, Adv. for State of M.P. Mr. Manan Verma, Adv. for Press Council of India Ms. Nidhi Khanna, Adv. Mr. D. K. Thakur, AAG for State of HP Mr. Mukul Singh, Adv. for MoEF Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Raja Chatterjee, Adv. for State of WB Mr. Arunav Patnaik, Adv. for Odisha Mr. Rakesh Sharma, Adv. for State of TN Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shonker, Adv. for Kerala Mr. Shubham Bhalla, Adv. Mr. Avneesh Arputham, Adv. for Sikkim Ms. Radhika Mehta, Adv. for Maharashtra Mr. Abhimanyu Garg, Adv. for Puducherry Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Shuvodeep Roy, Adv. for Assam Mr. Jai A. Dehadrai, Adv. for State of Goa Mr. Gopal Singh, Adv. for State of Tripura Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr. Rajiv Ranjan, Adv. Ms. Pragya Sharma, Adv. for Mizoram
4.	Review Application No. 29/2016 IN O.A. No. 38/2011	Numaligarh Refinery Ltd. Vs. Rohit Choudhary & Ors.	Mr. A.D.N. Rao, Adv. for Applicant Mr. Ritwick Dutta & Mr. Saurabh Sharma, Advs. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. Mr. Pradeep Misra, Adv. Mr. Shuvodeep Roy, Adv. for State of Assam
5.	Original Application No. 111/2017 (T_{HC}) Civil Appeal No. 10659/2016 (PILWP No. 4/2011)	Ramchandra Vaman Vs. M/s SESA Goa Limited & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Venkatesh Dhond, Sr. Adv. with Mr. Ninad Laud, Adv. for R-1 Mr. Jai A. Dehadrai, Adv. for R-2 to 6 Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Ranjana Roy Gawai, Adv. Mr. S. S. Rebello, Adv. for State of Goa
6.	Original Application No. 477/2017 (C.W.P. No. 1506/1999)	M/s Kamla Textile Industries Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for State of Rajasthan
FOR ADMISSION			
7.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant
8.	Original Application No. 550/2017	Gaurav Chandan Vs. Improvement Trust Colony & Ors.	Mr. Aditya Singh & Mr. Aakash Sirohi, Advs. for Applicant
9.	Original Application No. 596/2017	India Eye IHRO Vs. The State of N.C.T. & Ors.	Ms. Sumitra Choudhary, Adv. for Applicant

10.	Original Application No. 608/2017	Mahesh Chandra Saxena Vs. The Archaeological Survey of India & Ors.	Mr. Rahul Khurana, Adv. for Applicant
11.	Original Application No. 613/2017	Mohd. Javed Asghar Vs. M/s Upper Ganges Sugar and Industries Ltd. (Distillery Unit) & Ors.	Mohd. Javed Asghar, Applicant in person
12.	Original Application No. 614/2017	Mohd. Javed Asghar Vs. State of U.P. & Ors.	Mohd. Javed Asghar, Applicant in person
FOR COMPLETION OF PLEADINGS			
13.	Original Application No. 637/2016	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. D. Bharathi Reddy, Adv. for R-1 to 7 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Mr. Utkarsh Jain, Adv. Mr. Jatinder Kumar Bhatia, Adv. for R-9 Mr. Krishna Kumar Singh, Adv. for R-10 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Prakash Dubey, Adv. for Jal Santhan
14.	Original Application No. 400/2017 (M.A. No. 1201/2017)	Westend Green Farms Society Vs. Union of India & Ors.	Mr. Sumit Gahlawat, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-4 to 6, 9 & 12 Ms. Sakshi Popli, Adv. for DJB Mr. Baldev Shekhar, Adv. for MoEF Mr. Dinesh Jindal, LO for DPCC Mr. Arjun Syal, Adv. Mr. Suneel K. Atreya, Adv. Mr. Ajoy Bhushan Kalia, Adv. Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Satish Rai, Adv. Mr. Satish Kumar, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Ms. Manju Luthra, Adv. Mr. Siddharth Batra & Mr. Ravinder Kumar, Adv. for R-14 Mr. Yoginder Handoo, Adv. for Applicant in M.A. No. 1201/2017
FOR HEARING			
15.	Original Application No. 21(T_{Hc})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 3 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for State of Punjab Mr. Narender Hooda, Sr. Adv. for R - 7 Ms. Gurinderjit, Adv. for PPCB Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB Mr. B. V. Niren, Adv. for CGWA

16.	Original Application No. 415/2015 (M.A. No. 967/2015, M.A. No. 68/2016 & M.A. No. 341/2016)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-3 Mr. B. V. Niren, Adv. for CGWA
17.	Original Application No. 484/2014	Sushma Bisht Vs. State & Ors.	Mr. R.L. Chaudhary & Mr. H.R. Sidhu Mr. D. K. Thakur, AAG with Mrs. Seema Sharma, DAG for HP Mr. Varun Rana, Adv. for R-6 Mr. Abhay Kaushal, Adv. for R-8 Mr. Shravan Dogra, AG for State of HP Mr. A. K. Prasad, Adv. for CWC Mr. Rajkumar, Adv. for CPCB Mr. Ajay Marwah, Adv. for HPPCB
18.	Original Application No. 360/2015	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, AAG with Mr. Sandeepan Pathak, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Dhruv Pal, Adv. for Gujarat & GPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Krishna Kumar Singh, Adv. Mr. Anand Verma, Adv. Ms. Hemantika Wahni, Adv. for Gujarat Mr. Ikal Hussain, Adv. Mr. Rajat Nair, Adv. Mr. M. C. Banot, Adv. Mr. Purish Jitendra, Adv. Mr. Somesh Chandra Jha, Adv. Mr. Abhishek Singh, Adv.
19.	Original Application No. 34/2017 (Earlier O.A. No. 361/2015)	National Green Tribunal Bar Association Vs. Pradeep Kumar Sinha	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
20.	Original Application No. 380/2015	Dr. C. V. Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Taruna A. Prasad, Adv. for R-2 Mr. Vivek Kumar Tandon, Adv. for R-3 Mr. Biraja Mahapatra, Adv. for R-4 Mr. Tarunvir Singh Khekhar, Adv. for R-5 Ms. Priyanka Swami, Adv. for state of UP Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-7
21.	Original Application No. 432/2015	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 Mr. Anil Shrivastav, Adv. for R-3 Mr. G. Pramod Kumar, Adv. for R-4 Ms. Deepika G. Kankana, Adv. for R-5 Ms. Priyanka Swami, Adv. for State of UP Mr. Parth H. Bhatt, Adv. for R-9

			<p>Mr. P. Venkat Reddy, Adv. Mr. Sapam B. Meitei, Adv. for Manipur Mr. Jogy Scaria, Adv. for State of Kerala Mr. Preshit Surshe, Adv. for Maharashtra Mr. Jaydeep Mazumdar, Adv. for R-31 Ms. K. Enatoli Sema, Adv. for Nagaland Mrs. Aruna Mathur, Adv. for state of Sikkim Mr. Gopal Singh, AOR for State of Tripura Mr. Devraj Ashok, Adv. for Karnataka Mr. Ansuman Srivastava, Adv. for Goa Mr. Rudreshwar Singh, Adv. for Bihar Mr. Rajdipa Behura, Adv. for Orissa Mr. Reegan S. Bel, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. G. M. Kawoosa, Adv. for J & K Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-32 Mr. Ranjan Mukherjee, Adv. Mr. Vinay Mohan Sharma, AAG for Punjab Mr. Debarshi Bhuyan, Adv. Ms. Priyanka Sinha, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Shiv Mangal Sharma, AAG for state of Rajasthan Mr. T. R. Ganesh Babu, Adv. Mr. Prayan Sharma, Adv. Mr. D. K. Thakur, Adv. Ms. D. Bharathi Reddy, Adv.</p>
22.	Original Application No. 514/2015 (M.A. No. 1244/2015 & M.A. No. 134/2016)	Gauri Maulekhi Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Ms. Sakshi Popli, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 to 6 Ms. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-5 Mr. T. S. Varun, Adv. for R-7 Ms. Renu Gupta, Adv. for R-8 Mr. Aditya Singh, Adv. for R-9 Mr. Vijay Kumar Jain, Adv. for R-12 Mr. Sanjeev Ralli, Adv.</p>
23.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	<p>Mr. Dipesh Choudhary, Adv. for Applicant</p> <p>Dr. Vijendra Mahndiyani, Adv. for UP Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4</p>
24.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	<p>Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant</p> <p>Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Taru Singh, Adv. for R-3 Mr. Raman Yadav, Adv. for R-5 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-6 Mr. Sharad Chauhan, Adv. for R-7 Mr. Utkarsh Sharma, Adv. Mr. Amit Tiwari, Adv. for State of UP Mr. I. K. Kapila, Adv. for Uttar Pradesh Jal Nigam Mr. Mukul Singh, Adv.</p>

25.	Original Application No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for state of HP Mr. Gagan Deep Panwar, Adv. for R-3 Mr. Arun Khatri, Adv. Mr. Ajay Marwah, Adv. for HPPCB
26.	Original Application No. 358/2016 (M.A. No. 1026/2016, M.A. No. 1271/2016, M.A. No. 489/2017 & M.A. No. 850/2017)	Bhag Singh Vs. Union of India & Ors.	Mr. Deepak Kaushal, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Ajay Marwah, Adv. for HPPCB Mr. D. K. Thakur, AAG for State of HP Mr. Raj Kumar, Adv. for CPCB Mr. Aditya Dhawan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Subhash Sharma, Adv. for R-3 & 11 Mr. Bipin Negi, Adv. for R-6 to 8 & 15, 16 & 18 Mr Rajiv Jiwan, Adv. for R-8 Mr. Sumeet Raj Sharma, Adv. for R-9 Mr. Vineet Malhotra, Adv. for R-14 Mr. Ishan Kashyap, Adv. Mr. Ashwini Kr. Dhatwalia, Adv. Mr. Ramakant Sharma, Adv. Mr. T. S. Chauhan, Adv.
27.	Original Application No. 548/2016	Achhar Singh Vs. Union of India & Ors.	Mr. Sharan Thakur, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for State of H.P. Mr. Vishwa Bhushan, Adv. Mr. Anil Kumar Chandel, Adv. for R-7 Mr. Subhash Chandran, Adv. for R-8 Mr. Amit Punj, Adv. for R-11 Mr. Ajay Marwah, Adv. for HPPCB
28.	Original Application No. 376/2016 (Earlier O.A. No.276/2015)	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 & 3 Mr. R. H. A. Sikander, Adv. (FSSAI) Mr. Rajkumar, Adv. for R-5 Mr. Rahul Kaushik, Adv. for R-5, 8 to 10 Mr. Mukesh Verma, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Sunil Prakash Sharma, Adv. for R-12
29.	Original Application No. 276/2015	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 3 Mr. A. Mohan, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG for R-7 Mr. Rahul Kaushik, Adv. for R-8 to 10 Mr. Saurabh Sharma, Adv. for R-11 Mr. Sunil Prakash Sharma, Adv. for R-12 Mr. Mehmood Pracha, Adv. for FSSAI Mr. Abhishek Paruthi, Adv. for CPCB
30.	Original Application No. 476/2016 (M.A. No. 893/2016, M.A. No. 1039/2016, M.A. No. 1056/2016 & M.A. No. 1121/2016)	Suraj Mal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Gaurav Mohunta & Mr. Akshat Goel, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 Mr. Pardeep Dahiya, Adv.

			Ms. Sakshi Popli, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Pradeep Dahiya, Adv. for R-6
31.	Original Application No. 581/2016 (M.A. No. 563/2017)	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Adv. for Applicant Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Nikhil Goel, Adv. Mr. Satyam Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv.
32.	Original Application No. 81/2017	Anil Nishani Vs. Union of India & Ors.	Mr. Anil V. Katarki, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. of State of Karnataka
33.	M.A. No. 321/2017 IN Original Application No. 517/2015	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Faisal M. Khan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Ankit Verma, Adv. for State of U.P. Mr. Ankur Mittal, Adv. for R-8 Mr. Gigi C. George, Adv. Ms. Deep Shikha Bharti, Adv.
34.	Original Application No. 65/2016 (M.A. No. 419/2016, M.A. No. 561/2016, M.A. No. 977/2016, M.A. No. 55/2017 & M.A. No. 479/2017)	Manoj Misra Vs. Delhi Development Authority & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Mr. Ritwick Dutta, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Akshama Nath, Adv. for R-3 Mr. S. N. Patil, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Mukesh Kumar Verma, Adv. for R-4 Mr. Utkarsh Sharma, Adv. for State of UP Dr. Sandeep Singh, Adv. for State of UP Mr. B. V. Niren, Adv. for MoWR Mr. A.D.N. Rao, Adv. for DMRC Mr. Balendu Sekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Rajkumar, Adv. for CPCB Mr. Piyush Singh, Adv. Dr. Varsha Bharti, Adv. for DCB Ms. Puja Kalra, Adv. for SDMC Mr. Nikhil Sakhardande, Adv. Mr. Santosh Chaurihaa, Adv. Mr. Sapam Biswajit, Adv. Mr. Varun Thakur, Adv. for N.M.C.G.
35.	Original Application No. 76/2016 (M.A. No. 144/2016)	Pramod Kumar Tyagi Vs. Art of Living International Center & Ors.	Mr. Abhay Mani Tripathi, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Ms. Sandhya Raghav, Adv. for MoEF & CC Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Akshama Nath & Mr. Kapil Gupta, Adv.
36.	Original Application No. 81/2016 (M.A. No. 383/2016)	Anand Arya Vs. Delhi Development Authority & Ors.	Mr. Anand Arya, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R-3 Dr. Sandeep Singh, Adv. for State of UP Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv.

37.	M.A. No. 1107/2015 (M.A. No. 1345/2015) IN Original Application No. 171/2013	NGT Bar Association Vs. MoEF	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. A. R. Takkar, Adv. for R-4 Mr. Sharad Chauhan, Adv. for R-5 Mr. Anand Prakash & Mr. Ravi Dhoopab, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajesh Kumar Das, Adv. for Lakshdweep Mr. Gudipati G. Kashyap, Adv. Mr. Gurinderjit Kaur, Adv. Mr. R. L. Sankiya, Adv. Mr. Gopal Singh & Mr. Rituraj Singh, Adv. for State of Tripura Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for for State of HP Ms. N. R. Nariman, Adv. (LC) Mr. Varinder Kumar Sharma, Adv. Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Deep Bhatia, Adv. for NCR Real Tech. Mr. Abhimanyu Garg, Adv. for Puducherry Mr. Shuvodeep Roy, Adv. for Assam Mr. Tarun Singla, Adv. Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Raja Chatterjee, Adv. for State of WB Mr. Anil Shrivastava, Adv.
38.	Original Application No. 14/2017	Suresh Kumar Vs. Union of India & Ors.	Mr. Karan Kapoor, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-9 Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. Mr. Shubham Bhalla, Adv. for R-7
39.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB

			<p>Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Rashid Saeed, Adv. for CETP Ms. Diya Kapoor, Adv. Anunaya Mehta, Adv. Mr. S.A. Zaidi, Adv. Mrs. Rachna Gupta, Adv. Mr. Varun Thakur, Adv. for N.M.C.G.</p>
CASE OF COURT NO. 2			
FOR ADMISSION			
40.	Original Application No. 615/2017 (M.A. No. 1199/2017)	Ram Pal Singh Vs. Ministry of Environment, Forest & Climate Change & Ors.	Ms. Awantika Manohar & Mr. Mayan Prasad, Adv. for Applicant
41.	Original Application No. 616/2017 (M.A. No. 1197/2017)	Devendra Singh Parmar Vs. State of U.P. & Ors.	Mr. Arjun Pant, Adv. for Applicant
42.	M.A. No. 1195/2017 IN Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for State of Rajasthan
AFTER NOTICE			
43.	Original Application No. 597/2017	Sohan Lal Vs. Union of India & Ors.	Mr. Amit Punj, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD
FOR COMPLETION OF PLEADINGS			
44.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
45.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Ms. Sakshi Popli, Adv. for MoEF Ms. Sakshi Popli, Adv. for MoEF Mr. Gautam Singh, Adv. Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6

			Mr. Pradeep Mishra, Adv. Mr. Rahul Verma, AAG for Uttarakhand Mr. B. V. Niren, Adv. for MoWR
46.	Original Application No. 483/2017	Arjun Malik Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-2 & 3 Mr. Manu Yadav, Adv. for R-7
FOR HEARING			
47.	Original Application No.32 (T_{HC})/2014 (CWP No. 9503/2012)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
48.	Original Application No.33 (T_{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
49.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
50.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Rajkumar, Adv. for CPCB
51.	Original Application No. 333/2016 (M.A. No. 441/2017 & M.A. No. 612/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Dileep Poolakkot, Adv. for R-2 Mr. Pradeep Misra, Adv. for -5 Mr. Saqib, Adv. for R-6 Mr. B. V. Niren, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

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THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED